



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.08.2025, 18.08.2025 & 19.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 958 of 2025 & I.A. No. 4618 of 2025 Part Heard	Pankaj Majithia, RP of Shree Ram Urban Infrastructure Ltd. Vs. Vikas Kasliwal & Ors.	14.08.2025	03.09.2025
2.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023, 1831 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	14.08.2025	03.09.2025
3.	Comp. App. (AT) (Ins) No. 983 of 2021 & I.A. No. 1873 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	14.08.2025	03.09.2025

4.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725 of 2023 & 1876 of 2025 Part Heard	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	14.08.2025	03.09.2025
5.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 Part Heard	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	14.08.2025	03.09.2025
6.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 & 1394, 3747 of 2025 Part Heard	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	14.08.2025	03.09.2025
7.	Comp. App. (AT) (Ins) No. 66 of 2022 Part Heard	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors. With	14.08.2025	03.09.2025
8.	Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary With	14.08.2025	03.09.2025
9.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary With	14.08.2025	03.09.2025

10.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	14.08.2025	03.09.2025
11.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025 (With Defects) Part Heard	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	14.08.2025	27.08.2025
12.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022 Part Heard	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors. With	14.08.2025	02.09.2025
13.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023 (With Defects) Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	14.08.2025	02.09.2025
14.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	14.08.2025	02.09.2025

15.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	14.08.2025	02.09.2025
16.	Comp. App. (AT) No. 166 of 2025 Part Heard	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	18.08.2025	26.08.2025
17.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024 (With Defects)	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors. With	18.08.2025	26.08.2025
18.	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024 (With Defects)	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors. With	18.08.2025	26.08.2025
19.	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	18.08.2025	26.08.2025
20.	Comp. App. (AT) No. 112 of 2025	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	18.08.2025	26.08.2025

21.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	18.08.2025	22.09.2025
22.	Comp. App. (AT) (Ins) No. 1873 of 2024 & I.A. No. 6904, 6905, 8316 of 2024 Part Heard	STCI Finance Ltd. Vs. Essel Corporate Resources Pvt. Ltd. With	19.08.2025	26.09.2025
23.	Comp. App. (AT) (Ins) No. 2028 of 2024 & I.A. No. 7614, 7615, 7616 of 2024	Amish Chandrakant Pandya Vs. STCI Finance Ltd. & Anr.	19.08.2025	26.09.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar